

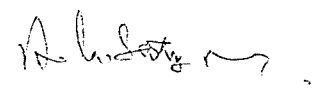
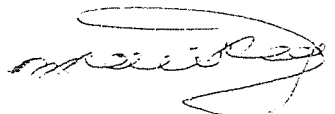
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

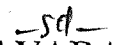
APPLICATION NUMBER :
PETITION NUMBER : CP/1093/(IB)/2018
NAME OF THE PETITIONER(S) : BHAIRAVI COLOURS, A PARTNERSHIP FIRM
NAME OF THE RESPONDENT(S) : SSM PROCESSING MILLS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A. G. SATHYA NARAYANA (FOR AKMLLP)	For A.C.	
2.	SSM Processing Mills	for Respondent By: Ravi, Rajeev	

ORDER

Counsel representing both parties are present. Counsel for respondent/corporate debtor stated that they are intending to settle the matter and they are ready to pay the principal amount by way of Demand Draft. Counsel for operational creditor has not accepted the amount and prayed for time since he has to get instructions from the client. At request of both the parties, time is enlarged with a direction to submit the outcome of talks for settlement by next date of hearing.
Put up on 09.10.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)